

their respective controls, and ability of these employees to compete successfully for the recruitment tests held by the Staff Selection Commission and the Railway Service Commission.

(d) Information is being collected and will be laid on the Table of the House.

#### **Killing of Nirankaris in the country**

713. SHRI CHIMANBHAI MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from the Nations regarding the killings of Nirankari in different parts of the country during the period from 1st January to 20th April, 1954;

(b) if so, what are the details thereof; and

(c) what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) Some representations have been received by Government from Sant Nirankari Mandal in recent weeks wherein they have referred to the threats against them and to certain incidents. They have requested that the concerned authorities be asked to provide suitable protection especially for certain Nirankari Bha-vans. The concerned authorities and State Governments have been requested to take appropriate protective measures.

#### **Grants for promoting the cause of national integration**

714. SHRI K. MOHANAN: Will the Minister of HOME AFFAIRS be pleased to state:

" (a) what are the functions of the

National integration Division of the Ministry of Home Affairs;

(b) whether there is any provision for sanctioning of grants to cultural and educational institutions to promote the cause of national integration through this Division;

(c) whether Government have received an application from the Siva-giri Sree Narayana Central School, P.O. Sreenivasapuram, Varkala ((Kerala) for a grant of rupees two lakhs for construction of a national integration hostel; and

(d) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) The National Integration Division in the Ministry of Home Affairs services the National Integration Council and its Committees and monitors follow-up action taken by Ministries and State Governments on the recommendations of the Council and its Committees. The Division broadly deals with:—

(i) grievances and problems of regional and linguistic minorities;

(ii) work pertaining to the Minorities Commission and the Commission for linguistic minorities;

(iii) coordination of national integration activities and grant of funds to voluntary organisations for promoting activities in the field of national integration;

The Ministry has a scheme for the grant of financial assistance to voluntary organisations taking up activities for the promotion of national integration. One of the conditions of grant-in-aid is that no immovable property may be acquired out of the grant.

(c) and (d) An application was received from Sivagiri Sree Narayana